

ALTERNATIVE CAUSELIST
COURT NO. 2
SINGLE BENCH (BENCH ID-24942)
HON'BLE THE ACTING CHIEF JUSTICE

Orders

1	SA/95/2022	SANJAY MONDAL AND ANR. vs SMT SATYABATI DEVI	SUGANDHA JAISWAL PODDAR APRAJITA BHARDWAJ CHANCHAL JAIN TANYA SINGH TEJASWITA SAFALTA AKRITI SHREE SAMEER SAHAY KUSHAL KUMAR	PRATYUSH KUMAR PRASHANT KUMAR SHRIVASTAVA
	IA NO, 9726/2022 (For LIMITATION) CIVIL SUIT			
2	SA/219/2022	SARBESHWAR PRASAD SHARMA vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS.	RAHUL KR GUPTA SWATI SINGH RAKESH KUMAR SINGH	PRAVEEN AKHAURI
	IA NO, 4175/2023 (For LIMITATION) CIVIL SUIT			
3	SA/209/2023	FARZANA KHATOON vs RAZIA KHATOON AND ORS.	MAHESH TEWARI MD NASIM AKHTAR	
	IA NO, 10622/2023 (For LIMITATION) CIVIL SUIT			
		Hearing U/o 41 rule 11 of C.P.C.		
4	SA/30/2022	NUNULAL MARANDI vs ARUN KANTI DAS AND ANR.	AMAR KR SINHA ASHUTOSH PD.JOSHI KUNDAN KR AMBASTHA SANDEEP VERMA	
	CIVIL SUIT			
5	SA/52/2022	MD ANWAR HUSSAIN vs MD KHURSHEED ALAM AND ANR.	ROHITASHYA ROY ALIS ROHIT ROY TARUN KR MAHATO APURWA PATHAK VIBHOR MAYANK	
	CIVIL SUIT			
6	SA/61/2022	VISHWANATH RAM AND ANR. vs BANGATU BAITHA ALIAS BANGATA BAITHA	ARBIND KR SINHA PRAVEEN KUMAR VARMA BABAN PRASAD	
	CIVIL SUIT			
7	SA/96/2022	AJIT KUMAR DUTTA vs SANDHYA ROOJ	CHAITALI CHATTERJEE SINHA PRATYUSH KUMAR YOGESH MODI PRASHANT KUMAR SHRIVASTAVA	
	CIVIL SUIT			
8	SA/106/2022	MD ZIAULLAH AND ANR. vs MUNAZIR AHSSAN AND ORS.	AMAR KR SINHA KUNDAN KR AMBASTHA SANDEEP VERMA	
	CIVIL SUIT			
9	SA/109/2022	BAIDYANATH HANSDA vs MAHASAN HEMBROM AND ORS.	DURGA C. MISHRA	
	CIVIL SUIT			
10	SA/116/2022	SMT CHUNA MAHATANI AND ANR. vs MUNESH MAHATO AND ORS.	SARDHU MAHTO SACHI NANDAN DAS OM PRAKASH SINGH	
	CIVIL SUIT			

11	SA/122/2022	PRADEEP KUMAR SINGH AND ANR. vs MADHURI DEVI AND ORS.	AMAR KR SINHA SUMIT KUMAR SANDEEP VERMA	
	CIVIL SUIT			
12	SA/127/2022	BHUGLU SOREN AND ANR. vs THE STATE OF JHARKHAND REPRESENTED BY THE DEPUTY COMMISSIONER AND ORS.	ABHISHEK KUMAR DUBEY	PRAVEEN AKHAURI
	CIVIL SUIT			
13	SA/134/2022	PARSHURAM GUPTA vs MUNI SAO AND ORS.	RAHUL KR GUPTA AKSHAY VERMA MAYANK SINGH ACHINTO SEN	
	CIVIL SUIT			
14	SA/144/2022	BIPIN BIHARI PRASAD vs NARESH PRASAD AND ORS.	MUKESH KUMAR MEHTA PREM MARDI	
	CIVIL SUIT			
IA NO, 10193/2022 (For Stay Of Proceedings)				
	CIVIL SUIT			
15	SA/166/2022	SHEO PUJAN CHOUBEY vs MOHARPAT CHOUBEY AND ORS.	ASHIM KR SAHANI ANAND KR PANDEY	
	CIVIL SUIT			
16	SA/169/2022	SULOCHANA DEVI vs SANDIP KUMAR MITRA	INDU SHEKHAR GUPTA SUDHIR KUMAR SHARMA SHASHI SHEKHAR DWIVEDI	
	CIVIL SUIT			
17	SA/170/2022	PALTAN SOREN AND ANR. vs JYOTILAL SOREN AND ORS.	MANOJ KR.NO. 4	
	CIVIL SUIT			
18	SA/183/2022	NARAYAN RAWANI vs JITENDRA KUMAR SINGH AND ORS.	NILADRI S. MUKHARJEE SHRAVAN KUMAR ASHRAF ANSARI SANDHYA SINGH	
	CIVIL SUIT			
19	SA/184/2022	BIPIN PRASAD AND ORS. vs BISHAMBHAR LAL AND ORS.	HEMANT KR GUPTA ASHUTOSH GUPTA	ATANU BANERJEE SUMAN KUMAR GHOSH NARESH PD THAKUR
	CIVIL SUIT			
IA NO, 55/2023 (For STAY OF PROCEEDINGS)				
	CIVIL SUIT			
20	SA/195/2022	RAJENDRA SAO AND ANR. vs REETA FRANCIS	YADU NANDAN MISHRA (ROHIT) RAMA KANT TIWARI ABHISHEK KUMAR	
	CIVIL SUIT			
21	SA/199/2022	ANANDI PANDIT AND ORS. vs BALKRISHNA PANDIT AND ORS.	AMIT KUMAR VERMA	
	CIVIL SUIT			
IA NO, 12042/2022 (For Stay Of Proceedings)				
	CIVIL SUIT			
22	SA/203/2022	LALMANI MAHTO AND ORS. vs BISHESHWAR MAHTO AND ORS.	AWNISH SHANKAR KUNDAN KUMAR ATUL KUMAR TIWARI	
	CIVIL SUIT			
23	SA/218/2022	BISHOKHA DEVI AND ORS. vs BELA RANI BISWAS AND ORS.	PRABHASH KUMAR P PRADHAN	
	CIVIL SUIT			
24	SA/228/2022	CHAMAN MISTRI ALIAS CHAMAN RANA vs BANDHAN KAHAR	LALIT YADAV MANISH YADAV ABHISHEK KUMAR	
	CIVIL SUIT			

25 SA/30/2023

SUDARSHAN YADAV AND ANR.
vs
SUBHASH KUMAR SINGH ALIAS
SUBHASH KUSHWAHA

KANISHKA DEO
AKHOURI PRAKHAR SINHA
PRAVEEN KUMAR VARMA
BABAN PRASAD

IA NO, 4736/2023 (For Stay Of Proceedings)
CIVIL SUIT